

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1384/2025

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

NARENDRA SINGH & ORS.

Respondent(s)

For directions

Date : 02-09-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UJJAL BHUYAN
[IN CHAMBER]

For Appellant(s) : Mr. Vishwa Pal Singh, AOR
Mr. Divyesh Pratap Singh, Adv.
Mr. Anurag Pandey, Adv.
Mr. Sanjeev Kumar, Adv.
Ms. Angel, Adv.

For Respondent(s) : Ms. Gauri Swarup Bansal, Adv.
Mr. Anirudh Alex Victor, Adv.
M/S. Manoj Swarup And Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the petitioner prays for and is
granted four weeks' time to take steps in respect of respondent
no.1.

List thereafter.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(MANOJ KUMAR)
BRANCH OFFICER